

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 814 OF 2019 IN
DFR NO. 1034 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab Energy Development Agency	...	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr Aadil Boparai
Mr. Gurlabh Singh

Counsel for the Respondent (s) : Mr. Avinash Menon for R-1
Mr. Tajender K. Joshi for R-2

ORDER

List the matter on **14.10.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson